



**KARNATAKA LEGISLATIVE ASSEMBLY  
FIFTEENTH LEGISLATIVE ASSEMBLY  
FIRST SESSION  
(SECOND ADJOURNED MEETINGS)**

**THE RAI TECHNOLOGY UNIVERSITY, BANGALORE (AMENDMENT) BILL, 2018  
(L.A. Bill No. 05 of 2018)**

A Bill to amend the Rai Technology University, Bangalore Act, 2012.

Whereas it is expedient to amend the Rai Technology University, Bangalore Act, 2012 (Karnataka Act 40 of 2013) for the purposes hereinafter appearing;

Be it enacted by the Karnataka State Legislature in the sixty-ninth year of the Republic of India, as follows:-

**1. Short title and commencement.-** (1) This Act may be called the The Rai Technology University, Bangalore (Amendment) Act, 2018.

(2) It shall come into force at once.

**2. Amendment of preamble.-** In the Rai Technology University, Bangalore Act, 2012 (Karnataka Act 40 of 2013) (hereinafter referred to as the principal Act) in the preamble, the words, "Agricultural Sciences and Technology" wherever they occur shall be omitted.

**3. Amendment of section 7.-** In section 7 of the principal Act, in clause (i),-

(i) in item (a), the words "and any other emerging areas" shall be omitted.

(ii) item (c) shall be omitted.

(iii) in item (e), the words "Earth Sciences" and the words "any other emerging area of study" shall be omitted.

**4. Savings.-** This amendment Act shall not affect the interest of the students who have already been admitted to the course of Agricultural Sciences and Technology. The University shall make such arrangements for administration of the university from the date of commencement of this Amendment Act until the last batch of such students complete their regular course of studies in the field of Agricultural Sciences and Technology.

**STATEMENT OF OBJECTS AND REASONS**

It is considered necessary to amend the Rai Technology University, Bangalore Act, 2012 (Karnataka Act 40 of 2013) to disallow the Rai Technology University , Bengaluru from conducting the courses pertaining to Agriculture Sciences Technology, any other emerging area of study, Earth Sciences as not followed the guidelines mandated by the norms, standards and regulations of Indian Council of Agricultural Research (ICAR).

Hence, the Bill.

**FINANCIAL MEMORANDUM**

There is no extra expenditure involved in the proposed Legislative measure.

**G.T. DEVEGOWDA**

Minister for Higher Education

**S. Murthy**

Secretary

Karnataka Legislative Assembly

**ANNEXURE**  
**EXTRACT FROM THE RAI TECHNOLOGY UNIVERSITY, BANGALORE ACT,**  
**2012 (KARNATAKA ACT 40 OF 2013)**

An Act to establish and incorporate in the State of Karnataka a University of unitary nature in Private Sector to promote and undertake the advancement of University Education in Engineering and Technology, Health Sciences, Agricultural Sciences and Technology, Management and Technology, Natural Sciences, Humanities and Social Sciences and allied sectors and for the matters connected therewith or incidental thereto.

Whereas it is expedient to establish and incorporate in the State of Karnataka a University of unitary nature in private sector to promote and undertake the advancement of University Education in Engineering and Technology, Health Sciences, Agricultural Sciences and Technology, Management and Technology, Natural Sciences, Humanities and Social Sciences and allied sectors and for the matters connected therewith or incidental thereto for the purposes hereinafter appearing;

Be it enacted by the Karnataka State Legislature in the sixty third year of the Republic of India as follows:

XXX

XXX

XXX

**7. Objects of the University.-** The University shall employ a broad range of strategies to achieve its vision and objectives,- (i) to expand the horizon of world knowledge, provide instruction, teaching and learning including writing and reading, training, research and development at various levels such as Elementary Education, Secondary Education, Higher Education, in the subject disciplines such as:

(a) Engineering and Technology including Civil, Architecture, Mechanical, Automobile, Electrical, Electronics and Communication, Computer Science and Engineering, Information Technology, Design and Printing Technology including 3-D, Environmental Engineering, Bio-Technology, Space Technology, Nano-materials and Technology and any other emerging areas including interdisciplinary etc.

(b) Health Sciences including Medical, Dental, Ayurveda, Homeopathy, Naturopathy, Pharma, Nursing and any other emerging areas including interdisciplinary etc.

(c) Agricultural Sciences and Technology School or College or Center.

(d) Management and Technology including Business Management, Tourism Management, Hotel Management, Hospitality Management, Hospital Management, Disaster Management, Risk Management and any other emerging areas of study including inter-disciplinary areas etc.

(e) Natural Sciences including Physics, Electronics, Mathematics, Computer Science, Chemical and Environmental Sciences, Biological Sciences, Earth Sciences, Space Sciences, Nano Science and Nano-Materials and any other emerging area of study including interdisciplinary etc.

XXX

XXX

XXX